ITEM NO.115 COURT NO.6 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 2276/2025

PRAMOD YADAV **Appellant(s)**

VERSUS

STATE OF U.P. **Respondent(s)**

IA No. 104867/2025 - EXEMPTION FROM FILING O.T.
IA No. 80279/2025 - EXEMPTION FROM FILING O.T.
IA No. 109322/2025 - INTERVENTION/IMPLEADMENT
IA No. 86096/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

Crl.A. No. 2277/2025 (II)
Crl.A. No. 4233-4234/2025 (II)

Date : 28-10-2026 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) : Mr. Satendra Tripathi- 3861, AOR
Mr. Astitva Tripathi, Adv.
Mr. Devarshi Pandey, Adv.
Mr. Prashant Kumar, Adv.
Mr. Ankit Rai, Adv.
Mr. Anuj Tariyal, Adv.
Ms. Devanshi Saxena, Adv.
Ms. Shreya Chaturvedi, Adv.

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Digitally signed by CHANDRESH
Date: 2026.10.28 17:03:24 IST
Reason:

Ms. Jyoti Singh, Adv.
Mrs. Keerti Gupta, Adv.

Mrs. Vibha Datta Makhija, Sr. Adv.
Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Mr. Madhulika, Adv.
Ms. Madhulika, Adv.
Mr. Amulya Dev Mishra, Adv.
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For Respondent(s) : Ms. Srishti Singh- 2552, AOR

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Ms. Ritika Yadav, Adv.
Ms. Rishika Singhal, Adv.

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Mr. Anuj Tariyal, Adv.
Ms. Devanshi Saxena, Adv.
Ms. Shreya Chaturvedi, Adv.
Ms. Jyoti Singh, Adv.
Mrs. Keerti Gupta, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the matter tomorrow, i.e., 29.10.2026.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)